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Title: Need to take steps to get the World Bank assistance for construction of roads in Kerala under Kerala State Transport Project.

SHRI KODIKKUNNIL SURESH (MAVELIKKARA): Mr. Chairman, Sir, the second phase of Kerala State Transport Project has needed financial assistance from the Government of India. The major road works in Kerala has the sanction of Rs. 700 crore from the World Bank. This is a very small amount. The Government of Kerala sought Rs. 1400 from the World Bank for the construction of the State Highways. The proposals are pending before the Ministry of Finance. The Department of Economic Affairs, Ministry of Finance, has to take urgent steps to sanction the estimated amount.

The second phase of KSTP roads are as follows: Chengannur to Muvattupuzha in MC Road for 88 kilometres, Kasaragod to Kanhangad for 28 kilometres, Pilathara to Pappinissery for 25 kilometres, Thalassery to Valavupara for 53 kilometres, Perumpilavu to Perinthalmanna for 41 kilometres. These are major roads which are to be taken up by the Kerala Government. The Government of Kerala has already crossed the loan limit of the World Bank.

Therefore, I request the Government of India to intervene in this matter and take urgent step to get the World Bank assistance for the construction of roads.

MR. CHAIRMAN: Shri P. Karunakaran is allowed to associate with the matter raised by Shri Kodikkunnil Suresh.